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licity media, in radio they have regular programmes; in producing documentaries they have regular grammes and in producing posters they have programmes. So they have a well-laid out programme for purpose.

SHRI A. B. VAJPAYEE: The Deputy Minister stated that no complaint had been received so far regarding hushing up certain cases in Delhi, but may I remind the Minister that it was Kumari Shanta Vasisht made this allegation on the floor of the House and I would like to know whether the Government is enquiring into that allegation.

SHRI C. SUBRAMANIAM: A general complaint like this can be easily made. As a matter of fact we tried to find out what were those and we could not get any details.

SHRI A. B. VAJPAYEE: In view of the fact that the matter was tioned on the floor of the House and that too by a Congress Member may I know whether the Minister approached the Lady Congress Member to furnish details of the complaint?

SHRI C. SUBRAMANIAM: We do not make any distinction between Congress Members and non-Congress Members. Whoever is prepared to give the information with regard to this, we are prepared to look into it. We tried to get details but we could not get any details.

شرى عبدالغنى: كيا وزير صاحب فرمائیں کے کہ اگر ہاؤس میں کوئی الزام لكائم تو اس كى كورنمذه، الله آپ انکوائری نہیں کرتی اور ان سے دريافت نههن كرتي -

†शि ग्रब्दल गनी: स्या वजीर साहब फरमायोंगे कि भ्रगर हाउस में कोई इल्जाम

†[] Hindi transliteration.

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लगाये, तो उसकी गवर्नमेट भ्रपने ग्राप इन्क्वायरी नहीं करती भ्रीर उससे दर्यापत नही करती 🚹

Shri C. SUBRAMANIAM: tried to get the information but in spite of that fact we did not get any assistance in this matter.

SHRI A. D. MANI: The Minister stated that he tried to get the details. May I know whether an enquiry was addressed to the hon. Member of this House who made that allegation? I do not think that any enquiry has been made. As a general statement is being made by the Minister that he tried to get the facts and he could not get them, has he conducted any enquiry from the lady to find out how far this is true?

SHRI C. SUBRAMANIAM: When a charge like this is made, we always try to get from the Members are the details so that we may pursue but in spite of those efforts we could not get any material on which to proceed.

SETTING UP OF WAREHOUSES

*193. SHRI BABUBHAI M. CHINAI: Will the Minister of FOOD AND ACRI-CULTURE be pleased to state:

- (a) the number of warehouses far set up by the Central Warehousing Corporation; and
- (b) how many are under construction?

THE DEPUTY MINISTER TN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI D. R. CHAVAN): (a) 85 warehouses have been set up

(b) 17 Warehouses are under construction.

CHINAI: SHRI BABUBHAI M. May I know the total quantity and value of foodgrains stored?

SHRI D. R. CHAVAN: The total capacity so far constructed and hired is 2.10 lakhs. So far constructed and owned is 1.06 lakhs and the capacity of hired godown is 1.04 lakhs

OTHI Answers

SHRI BABUBHAI M. CHINAI: The question is what is the quantity of foodgrains stored.

SHRI C. SUBRAMANIAM: They are varying quantities from time to time because we store and take it out. If the hon. Member wants on a particular date, if he gives notice, I shall get.

SHRI BABUBHAI M. CHINAI: May I know whether the agricultural producers are taking advantage these warehouses for storing grains and if the answer is in the affirmative, what is the proportion?

SHRI C. SUBRAMANIAM: I cannot give the proportion. The agriculturists are also taking advantage but the trade takes more advantage of this.

SHRI BABUBHAI M. CHINAI: What is the total capacity under the corporation and how much of it hired by the private parties?

SHRI C. SUBRAMANIAM: The Deputy Minister gave the figure. The total capacity is 2,10,572 out of which owned capacity is 1 lakh odd.

SHRI BABUBHAI M. CHINAI: How much is hired by private parties?

SHRI D. R. CHAVAN: They are being used by the Government and also by the private parties.

SHRI C. SUBRAMANIAM: This is mainly used by private parties.

SHRI BABUBHAI M. CHINAI: How is the Foodgrains Corporation making use of this facility of Warehousing Corporation and is any specific capacity earmarked for them?

SHRI C. SUBRAMANIAM: Not yet. The idea is that this Warehousing Corporation should become a subsidiary of the Food Corporation. The relationship is just being worked out but to the extent necessary the godowns capacity available with the Warehousing Corporation will be taken advantage of by the Food Corporation.

SHRI DEOKINANDAN NARAYAN: May I know if this Warehousing Corporation has incurred any losses during the last two years and if so, what are those losses?

SHRI D. R CHAVAN: We incurred a l'oss in 1962-63 of Rs. 2.20 lakhs and in 1963-64 of Rs. 6.12 lakhs.

SHRI R. S. KHANDEKAR: Is it fact that in Maharashtra State recently a number of warehouses have been closed and if so, why they were closed?

SHRI D. R. CHAVAN: We have not got the information about the closing of the warehouses.

SHRI R. S. KHANDEKAR: Is it not a fact that many have been closed?

(No reply)

SHRI C. M. POONACHA: Is it not a fact that the rules governing storage of the Central Warehousing Corporation preclude the storage of certain agricultural commodities like tobacco, lac, etc?

SHRI D. R. CHAVAN: Yes, particularly tobacco, lac and wool. These cannot be stored under the provisions of the present Act and that is the reason why the Supplementary Warehousing Corporation Bill is on the Table of the House for discussion.

DEVAKI GOPIDAS: SHRIMATI May I know whether they have any scheme to construct godowns at Cochin so that foodgrains could be taken direct from the ship to the godowns?

SHRI D. R. CHAVAN: There are warehouses at Cochin. In the State of Kerala there are godowns at khode, Alleppy, Trichur and Quilon.

SHRI C. SUBRAMANIAM: There are two aspects. These warehouses are for the agriculturists to store their grains or for the trader to store and on the receipt given they can get credit from the banks. Therefore, this is entirely for saving agriculturists and traders. As far as storing by the Government of their imported foodgrains or procured grains is concerned. we have separate godowns. As a matter of fact at Cochin we have good storage capacity to store imported wheat and rice.

SHRIMATI DEVAKI GOPIDAS: Because of the exposure to moisture we are losing so much of foodgrains. May I know whether there is any scheme to construct warehouses to store foodgrains without any exposure to moisture and to enable thr grains to be taken direct to the godowns from the ships?

SHRI D. R. CHAVAN: Most of the warehouses are damp-proof and rodent-proof, and particularly dunnage is provided for the purpose of preventing dampness getting into the foodgrains.

SHRI C. SUBRAMANIAM: And there is already capacity to the extent of 4.7 thousand tons.

ACTION AGAINST MANAGER, KHADI GRAMODYOG BHAVAN, NEW DELHI

*194. Shri CHANDRA SHEKHAR: Will the Minister of Social Security be pleased to refer to the answer given to Unstared Question No. 139 in the Rajya Sabha on the 22nd February, 1965 and state what further action has since been taken by Government against the Manager of Khadi Gramoryog Bhavan, New Delhi, for serious charges of corruption and misuse of authority?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): The case has been referred to the Central Vigilance Commission.

Shri CHANDRA SHEKHAR: I shall like to know this from the Minister. On a previous occasion, in reply to my question, it was said that the Manager had been transferred. Is it a fact that that Manager has been promoted as the Director of the Khadi Commission and has been posted here in Delhi as overall incharge of the Khadi Gramodyog Commission?

Shri JAGANATH RAO: Yes, Sir, it is correct that this officer was promoted as Director in charge of Sales Promotion and posted in Delhi. When this fact was brought to the notice of the Government, we objected to it, and the matter had been referred to the Central Vigilance Commissioner and we thought that we might not disturb the arrangement till the report from the Central Vigilance Commissioner was received.

SHRI A. K. SEN: The appointment was made by the Khadi Commission itself, which is a statutory organisation. When our attention was drawn, we did make enquiries about the matter, and it was represented that having regard to the fact that the allegations were not yet proved but only pending inquiry, it would be unfair to remove him from that position, because, otherwise, it might be taken to mean that it was done as a result of the allegations having been proved. But the matter is under inquiry by Commission and the Vigilance doubt, the truth or otherwise of these allegations would be found.

MR. CHAIRMAN: What about the promotion?

Shri A. K. SEN: That is what I have said. Well, promotion would not be a proper phrase here. He has been appointed as Sales Director, which carries a higher salary.

SHRI CHANDRA SHEKHAR: Mr. Chairman. I have every sympathy for the inability of the Minister to do anything in the matter, because the